COURT NO. 07 HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

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NOTE: ALL COUNSEL FOR THE PARTIES, LITIGANTS AND IO ARE REQUESTED TO

KEEP THEIR MIC ON MUTE MODE TILL THEIR MATTER IS CALLED.

NOTE: PLEASE GIVE APPEARANCE IN THE CHAT BOX OF VC AS FOLLOWS

ITEM NO:-CASE NO:-

NAME OF COUNSEL APPEARING FOR:-

MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpankajgoel.dhc@gov.in

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME |
|--|------------------|------------|-------------------------------|
| FOR PRONOUNCEMENT OF JUDGMENT AT 10:30 A.M | | | |
| 2 | ARB.P. 1182/2024 | | VIKAS MALIK, VARUN KATIYAR |

Concluded
BY ORDER
REGISTRAR ORIGINAL